## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 545/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. Hawco Lubriocant Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

Amento A. Sawant Advocate for Applicant:

## **ORDER**

CSA No. 545/230-232/NCLT/MB/MAH/2017 CSA No. 546/230-232/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)